# GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO.1780 TO BE ANSWERED ON 27.07.2018

#### SUPPORT SHELTERS FOR WOMEN AND CHILDREN

#### 1780. SHRIMATI MEENAKASHI LEKHI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of support shelters for women and children constructed in the country and specifically in Delhi;
- (b) the source of funding for the construction and maintenance of such projects; and
- (c) the funds allocated/released and spent on these shelter homes during each of the last three years and the current year, State/UT-wise?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

(a) The Ministry of Women and Child Development implements the Swadhar Greh Scheme which targets the women victims of unfortunate circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances which includes widows, destitute women and aged women. Most of the Shelter Homes are run in the rented buildings. No home has been constructed by the Ministry in the State of Delhi. The State Wise list of Homes constructed under Swadhar/Swadhar Greh Scheme is as under:

State	Name of Home		
Madhya Pradesh	1		
Uttar Pradesh	3 (including one Home for widows		
	with a capacity of 1000 inmates)		

The Ministry of Women and Child Development (MWCD) also implements a centrally sponsored (CPS) "Child Protection Services" (erstwhile Integrated Child Protection Scheme) for supporting of children in difficult circumstances, as envisaged under Juvenile Justice (Care and Protection of Children) Act, 2015. The primary responsibility of execution of the Act lies with the State/UTs. However, Central Government is managing "Child Protection Services" under Integrated Child Development Scheme and providing financial assistance to the States/UTs on sharing pattern for, inter-alia, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Child Care Institutions (CCIs). Under the scheme institutional care is provided through CCIs, as a rehabilitative measure. Number of Homes constructed under CPS during each of the last three years and the current year is at **Annexure** – **I**.

(b) Swadhar Greh Scheme and "Child Protection Services" under Integrated Child Development Scheme provide financial assistance to the States/UTs on sharing pattern for construction and maintenance of Shelter Homes.

(c) Under Swadhar Greh Scheme an amount of Rs.11.99 crore during 2015-16, Rs. 30.73 crore during 2016-17 and Rs. 14.76 crore during 2017-18 was released for construction of Shelter Home at Vrindavan in Uttar Pradesh. State/UT-wise details of funds released to the State Governments/UT Administration under Intergrated Child Protection Scheme reported by State/UTs during each of the last three years and the current year, is at **Annexure II.** 

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### Annexure-I

Annexure referred to in reply of part (a) of Lok Sabha un-starred Question No. 1780 for 27.07.2018. Number of Shelter Homes constructed under CPS during each of the last three years and the current year.

Sl. No.	Name of the State	Construction of Homes 2014-15	Construction of Homes 2015-16	Construction of Homes 2016-17	Construction of Homes 2017-18	
		No. Assisted	No. Assisted	No. Assisted	No. Assisted	
		(Construction)	(Construction)	(Construction)	(Construction)	
1	Andhra Pradesh	-	-	-	-	
2	Arunachal Pradesh	-	-	-	-	
3	Assam	-	-	-	-	
4	Bihar	-	-	5	-	
5	Chhattisgarh	3	7	-	13	
	Goa	-	-	-	1	
7	Gujarat	-	-	5	-	
8	Haryana	-	-	-	2	
	Himachal Pradesh	1	1	-	-	
10	Jammu and Kashmir	-	-	-	-	
11	Jharkhand	-	-	-	-	
12	Karnataka	-	-	-	-	
13	Kerala	-	1	1	-	
14	Madhya Pradesh	-	-	-	-	
15	Maharashtra	-	-	-	-	
16	Manipur	1	-	-	-	
17	Meghalaya	-	-	-	-	
18	Mizoram	-	-	-	-	
19	Nagaland	1	-	2	1	
20	Orissa	2	1	3	-	
21	Punjab	5	4	-	-	
22	Rajasthan	-	3	-	2	
23	Sikkim	-	-	6	2	
24	Tamil Nadu	-	-	-	-	
25	Tripura	1	1	1	-	
26	Uttar Pradesh	10	1	2	-	
27	Uttarakhand	-	-	-	-	
28	West Bengal	-	4	-	4	
29	Telangana	1	-	-	-	
	Andaman & Nicobar	-	-	-	-	
31	Chandigarh	-	-	-	-	
32	Dadra and Nagar Haveli	-	-	-	-	
33	Daman and Diu	-	-	-	-	
34	Lakshadweep	-	-	-	-	
35	NCT of Delhi	1	-	-	-	
36	Puducherry	2	-	2	-	
		28	23	27	25	

# Annexure -II

Annexure referred to in reply of part (c) of Lok Sabha un-starred Question No. 1780 for 27.07.2018 regarding Support Shelters for Women and Children. Status of grant released and utilized under Integrated Child Protection Scheme [ICPS] as on 16.07.2018

(Rupees in Lakhs)

_		2015-16		2016-17		2017-18		2018-19
SI. No.	Name of the State	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released
1	Andhra Pradesh	238.58	500.52	110.74	586.32	1469.88	1537.11	218.66
2	Arunachal Pradesh	571.68	92.02	52.29	179.54	643.71	180.00	37.63
3	Assam	597.90	1025.07	413.64	1112.98	2932.68	1787.53	327.13
4	Bihar	2687.89	1896.52	2787.92	1923.33	541.56	1633.69	454.46
5	Chattisgarh	3955.55	2086.26	527.77	1683.25	3181.97	2486.27	521.32
6	Goa	235.25	39.68	36.83	98.27	728.53	54.44	16.03
7	Gujarat	2328.90	1510.37	769.95	1526.53	590.11	1767.24	400.35
8	Haryana	496.44	350.89	0.00	1224.85	1858.22	2500.00	0.00
9	Himachal Pradesh	604.04	1255.12	2345.48	2390.26	1835.01	1833.11	456.54
10	Jammu & Kashmir	113.35	0.00	43.12	114.71	807.48	374.62	40.78
11	Jharkhand	369.88	387.42	840.11	842.14	1714.57	1641.76	239.28
12	Karnataka	1845.24	2193.66	3720.80	3709.53	3272.45	1364.04	605.60
13	Kerala	944.39	660.25	260.50	216.96	1849.45	1275.72	179.41
14	Madhya Pradesh	1116.03	2373.81	2503.88	2535.83	3262.77	2582.87	624.38
15	Maharashtra	3138.75	1975.29	2272.33	1569.37	608.15	1308.75	404.45
16	Manipur	3082.18	1163.81	241.34	709.47	1886.33	2103.00	331.36
17	Meghalaya	1469.55	1497.88	2060.33	2060.33	1846.60	1846.60	450.40
18	Mizoram	2079.44	2079.44	1949.55	1949.55	1917.51	1917.51	495.54
19	Nagaland	2257.65	1473.21	1350.37	1447.50	1457.45	1457.45	364.85
20	Orissa	3309.07	2669.74	1089.22	2580.78	2599.30	2773.86	669.53
21	Punjab	820.81	515.57	581.67	718.31	143.24	875.43	175.78
22	Rajasthan	3258.92	2929.43	0.00	2267.52	4752.30	1295.98	541.08
23	Sikkim	562.00	303.74	601.18	365.87	662.76	125.43	66.25
24	Tamil Nadu	825.04	4282.78	13039.37	3648.55	2013.12	5512.50	1120.32
25	Telangana	354.88	93.94	195.64	1823.98	894.82	633.08	212.58
26	Tripura	710.63	680.20	676.04	415.30	446.81	499.00	0.00
27	Uttar Pradesh	2884.18	3293.57	3207.19	3109.82	1830.67	4222.98	885.53
28	Uttarakhand	66.88	3.89	15.54	187.54	907.57	731.40	76.90
29	West Bengal	508.67	1067.29	6763.87	3522.60	5073.56	4232.67	735.21
30	Andaman & Nicobar Island	36.03	36.03	36.88	36.76	31.66	93.36	13.85
31	Chandigarh	357.82	324.15	245.44	278.53	194.32	172.73	0.00
32	Dadra & Nagar Haveli	58.66	5.84	177.59	59.11	24.82	69.90	11.24
33	Daman & Diu	82.82	57.69	126.42	80.33	21.89	83.00	18.42
34	Delhi	1363.40	931.53	978.64	1024.94	354.33	1295.68	271.01
35	Lakshadweep	0.00	0.00	0.00	0.00	-		0.00
36	Puducherry	559.60	622.75	826.33	768.69	114.35	426.20	0.00
Total		43892.10	40379.36	50847.97	46769.35	52469.95	52694.91	10965.87